

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.4299**  
TO BE ANSWERED ON 21.03.2018

**PERMANENT MEMBERSHIP OF UNSC**

†4299. DR. RAGHU SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has taken any new initiative to get permanent membership in the UN Security Council and if so, the details thereof;
- (b) the details of the problems being faced in this regard along with the details of the diplomatic steps taken by the Government; and
- (c) the details of the nations in favour and against India seeking the said membership?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V.K. SINGH (RETD)]

(a) to (c) India has all the credentials to be a permanent member of a reformed and expanded UN Security Council that reflects contemporary global realities.

Government has undertaken a series of initiatives, both at bilateral and multilateral levels, in pursuance of permanent membership in an expanded and reformed UN Security Council. We work alongside reform oriented countries including through groupings like the G-4 (India, Japan, Brazil and Germany) and L.69 (made up of cross regional developing countries). India is also actively engaged in the ongoing Intergovernmental Negotiations on UNSC reform at the United Nations. Since September 2016, India has been participating in the meetings of the "Group of Friends on Security Council Reform" which supports urgent reform of the UN Security Council including an expansion in both permanent and non-permanent categories of membership and early commencement of text based negotiations in the UNGA on this issue.

A large number of countries have supported India's candidature for permanent membership in an expanded UN Security Council. This has been expressed in various forms and fora including in bilateral discussions with the Government of India. India's performance as a non-permanent member of the UN Security Council during 2011-12 has also significantly strengthened India's claim to permanent membership.

There is a Grouping known as the Uniting for Consensus (UfC) that includes Argentina, Canada, Colombia, Costa Rica, Italy, Malta, Mexico, Pakistan, Republic of Korea, San Marino, Spain and Turkey, that would like

to see expansion in only the non-permanent category and is opposed to an expansion of permanent membership.

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